

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI


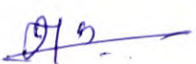
C. P. NO. 29/2008
CA. NO.

PRESENT: SH. R. VARADHARAJAN
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.05.2017**

NAME OF THE COMPANY: M/s. C.L Precision Tools and Foundry Pvt. Ltd.

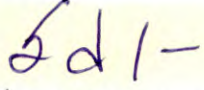
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ASHOK MACHANDAN (Dir)		R.	
2.	JAYSHREE DUGAR	ADVOCATE	Pethome	

ORDER

Learned Counsel for the petitioner and the Respondent No.2 are present. They have represented that date in the Order dated 11.5.2017 is erroneously stated as 19.5.2017 and whereas the same should be 14.7.2017.

In view of the above, the matter is posted on the original date of hearing i.e. 14.7.2017


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
19.5.2017